

PROCEEDINGS

Judicial Department - Establishment - Inter-district transfer of L.D.Typist - Sanctioned
 - Orders issued.

- Read:- 1.Letter No.C-802/2018 dated 12/02/2018 of the Chief Judicial Magistrate, Alappuzha.
 2.High Court O.M of even number dated 26/02/2018.
 3.Letter No.A1-693/2018 dated 24/03/2018 of the District Judge, Ernakulam.
 4.Application dated 20/03/2018 of Sri.Pradeep.R, L.D.Typist, Sub Court, Ernakulam.
 5.G.O.(Ms) No.04/61/PD dated 02.01.1961.

ORDER NO. C7 - 16350/2018

As per the letter read as 1st paper above, the Chief Judicial Magistrate, Alappuzha reported one vacancy of L.D.Typist, to be filled up by the High Court through inter-district/departmental transfer.

After consideration of the application received in pursuance of High Court O.M read as 2nd above, the High Court has decided to grant inter-district transfer to the sole candidate Sri.Pradeep.R, L.D.Typist, Sub Court, Ernakulam. He has expressed his willingness to be ranked as junior to the juniormost L.D.Typist in the Criminal Judicial Wing of Alappuzha district.

Accordingly, Sri.Pradeep.R, L.D.Typist, Sub Court, Ernakulam is transferred and allotted to the Criminal Judicial Wing of Alappuzha district subject to the terms and conditions laid down in the Government Order read as 5th paper above, and other rules governing inter-district transfer of Government Employees.

The Chief Judicial Magistrate, Alappuzha shall issue necessary posting orders to the transferee.

Sri.Pradeep.R shall be relieved on receipt of posting orders from the Chief Judicial Magistrate, Alappuzha.

(By Order)


 K.Haripal

Registrar (Subordinate Judiciary)

To

- The District Judge, Ernakulam.
 The Chief Judicial Magistrate, Alappuzha.
 The Person concerned(through the District Judge, Ernakulam).
 The IT Section, High Court (for publishing in the website)
 The Administrative Records Section, High Court. (2 Copies)
 The file/Stock file.